

NATIONAL COMPANY LAW TRIBUNAL  
राष्ट्रीयकंपनीविधिअधिकरण  
CUTTACK BENCH  
कटकखंडपीठ

ORDER OF THE HEARING ON 16<sup>th</sup> April, 2024, 10:30 A.M.

TP (IBC) No. 1/CB/2022 CP (IB) No. 16/KB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Abhijeet Infrastructure Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Mr. Subrat Mishra, Adv.

For Respondent (s) Mr. Souritra Ganguly, Adv  
Mr. Chitresh Saraogi, Adv

**ORDER**

Ld. Counsel Mr. Subrat Mishra appears for the Petitioner/Financial Creditor.

Ld. Counsel Mr. Souritra Ganguly appears for the respondent and represents that the application to set aside ex-parte order, along with stay application were listed before the DRT, Nagpur on 15.04.2022, since the presiding officer of DRT was on leave, matter reposted for hearing on 22.04.2024 and sought an adjournment. The above fact is confirmed by the petitioner counsel. Hence, list the matter on 29.04.2024.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)